NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. IA/184/2023 IA/1/2024 CP/1253(MB)2020

IN THE MATTER OF

Dalhousie Holdings Limited …. Petitioner

Vs

Larsen and Toubro Limited …. Respondent

U/s 58(3) & 59 of the Companies Act, 2013

Order Delivered on 10.07.2024

CORAM:
MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:
For the Petitioner: Adv. Riya Thakkar (VC)

For the Respondent: Adv. Rajesh M (PH)

ORDER

IA/184/2023 IA/1/2024:- Adv. Riya Thakkar appearing on behalf of the Petitioner prays for a short adjournment on the ground that the arguing Counsel is not available. In view of the request made, adjourned to **28.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)